

IN THE HIGH COURT OF DELHI: NEW DELHI

F.NO. 632/Comp./DHC/No. 348

Date: 23/05/15

**TENDER NOTICE FOR
AMC OF COMPUTERS AND OTHER PERIPHERALS**

This Court invites sealed tender (valid for 180 days from the date of closing) for Onsite Comprehensive Annual Maintenance Contract (AMC) in respect of Servers, Desktops and other Computer/electronics Peripherals alongwith Local Area Network (LAN) installed in the premises of this Court as well as at the residential offices of Hon'ble Judges and the Officers of this Court (List of hardware items can be obtained alongwith Tender Document)

Maintenance also includes recovery and transfer of the data of the user, replacement of consumables (to be supplied by High Court), updation of antivirus, maintenance of Local Area Network (LAN) and internet connectivity etc. In case there is anything extra which is required not to be included in the AMC, it must be clearly indicated by the vendor.


Delhi High Court reserves its right to cancel the 'Tender' without assigning any reasons (s) thereof.

Eligibility Criteria:

1. The tenderer (s) must have experience of minimum 03 years for providing service support in Government/Public Sector Undertakings dealing with similar hardware/software in respective fields and should have minimum turnover of at least Rupees one (1) Crore in support service only during the last financial year i.e., 2014-15. Relevant documentary evidence and confirmation regarding above must be enclosed, duly flagged and numbered failing which the tenderer (s) shall stand disqualified.
2. Successful vendor will be required to depute at least five certified/trained resident engineers (having minimum experience of two years) for hardware and one experienced certified engineer for LAN separately in Delhi High Court premises for attending the complaints at various locations. Sufficient Spare parts are to be made available by the vendor (s) at site.
3. The quantity of Computer and other peripherals are likely to vary either on higher or lower sides.

The interested companies having relevant experience in this field may obtain the detailed tender document containing eligibility criteria, scope of work and terms and conditions from AOJ(Comp./Sty.), Computer/Stationery Branch, Delhi High Court between 2:00PM to 4:00PM, on producing the receipt of depositing Rs.5,000/- with Chief Cashier of this Court, Administrative Block, 3rd floor, on any working day from 25-05-2015 to 06-06-2015 during office hours and submit the sealed tenders/quotations alongwith Earnest Money Deposit in Sealed Cover addressed to "Registrar General, Delhi High Court, New Delhi-110003" superscribing thereon "Quotations of AMC of Computer and other peripherals" on or before 03-07-2015.

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(Girish Sharma)
Registrar (Computerization)
for Registrar General